

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 223
64(ND)15

IN THE MATTER OF:

Sh. Anurag Khandelwal

... **Applicant/Petitioner**

Versus

M/s. Wood Burn Impex Pvt. Ltd.

... **Respondent**

Under Section: 397/398

Order delivered on 17.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Manish Makhija Advocate

For the Respondent : Mr. Aditya Chandra Adv.

For the Defendant : Adv. Utkarsh Bhanu

ORDER

Due to paucity of time, the matter is re-notified to 02.03.2023.

Sd/-
COURT OFFICER